

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 60/MP/2022

Subject : Petition or approval of input price of coal supplied from Pakri Barwadih mine for the period from the date of commercial operation i.e. 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : BSPHCL and 43 others.

Date of Hearing : **3.1.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Karthikeyan Murugan, Advocate, NTPC
Shri S. Vallinayagam, Advocate, TANGEDCO & PCKL
Shri Aditya Singh, Advocate, MPPMCL
Shri Anup Jain, Advocate, MSEDCL
Shri Vyom Chaturvedi, Advocate, MSEDCL
Ms. Anushree Bardhan, Advocate, BSPHCL
Ms. Surbhi Kapoor, Advocate, BSPHCL
Ms. Shirsha Saraswati, Advocate, BSPHCL
Shri Dev Aaryan, Advocate, JBVNL

Record of Proceedings

Based on the consent of the parties, the hearing of the Petition was adjourned to **12.1.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

